

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Name of the corporate debtor: CITY MALL DEVELOPERS PRIVATE LIMITED;

Date of commencement of CIRP: 11th December 2023 ;

List of creditors as on : 19.01.2024

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Punjab National Bank	28.12.2023	54,42,69,789.61	54,42,69,789.61	SECURED DEBT	NA	NO	78.91	-	-	-	54,42,69,789.61	The claim has been admitted as per Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, as the IRP has sought additional details from the creditors under Regulation 10 to substantiate the claim amounts. The claims can be finally admitted once the required documents and clarifications are received from the respective creditors.
2	Indian Bank		14,55,01,364.32	14,55,01,364.32	SECURED DEBT	NA	NO	21.09	-	-	-	14,55,01,364.32	The claim has been admitted as per Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, as the IRP has sought additional details from the creditors under Regulation 10 to substantiate the claim amounts. The claims can be finally admitted once the required documents and clarifications are received from the respective creditors.
	1.00		68,97,71,153.93	68,97,71,153.93			-	100.00	-	-	-	68,97,71,153.93	